

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P./100/635/2018
O.A./100/3766/2015
M.A./100/5009/2018

New Delhi, this the 30th day of November, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Sunil Chopra
S/o Shri V.P. Chopra
House No. 51-A
First Floor, Uday Park,
New Delhi-110049

...Petitioner

(Through Shri Vikas Aggarwal, Advocate)

Versus

1. Shri Sanjay Mitra
Defence Secretary
Ministry of Defence, Govt. of India
South Block, New Delhi-110011
2. Lt. General S.K. Shrivastava, AVSM
E-In-C Branch, IHQ of MOD (Army)
Kashmir House, Rajaji Marg,
New Delhi-110011

... Respondents/
Contemnors

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman

Learned counsel for the applicant submits that the respondents have already implemented the order passed in OA 3766/2015 and seeks permission of the Tribunal to withdraw the Contempt Petition (CP). Permission is

accorded and CP is dismissed as withdrawn. M.A. shall also stand disposed of.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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